



2025:DHC:6391-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1301/2025

UNION OF INDIA AND ANR.Petitioners
Through: Mr Sandeep Tyagi, SPC for
UOI

versus

RANDHIR SINGH RETD. SSE/ HORT.Respondent
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

01.08.2025

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REVIEW PET. 403/2025 & CM APPLs.46573/2025 & 46574/2025

1. Mr. Sandeep Tyagi, learned SPC for the review petitioner/UOI, seeks to withdraw this review petition.

2. The review petition along with accompanying applications is dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

AUGUST 1, 2025

dsn